

IN THE HIGH COURT OF JUDICATURE AT PATNA
Civil Writ Jurisdiction Case No.1801 of 2025

Adhivakta Kalyan Samiti,

... .. Petitioner/s

Versus

The Bar Council of India & Ors.

... .. Respondent/s

Appearance :

For the Petitioner/s : Mr. Shweta Kumari, Adv.

For the Respondent/s : Mr. Additional Solicitor General

CORAM: HONOURABLE MR. JUSTICE AJIT KUMAR
ORAL ORDER

8 03-09-2026 As jointly prayed for by the parties, list this case on
11.09.2026 at 3:45p.m.

(Ajit Kumar, J)

Emaad/-

U			
---	--	--	--

